THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) and (b) The Annual Plan for 2006-07 submitted by the Government of Madhya Pradesh for implementation of National Horticulture Mission (NHM) programme was approved for Rs. 7427.10 lakh by the Executive Committee of NHM on 28.06.2006

## Ensuring a minimum income for farmers

†1057. SHRI MAHENDRASAHNI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are contemplating to ensure a minimum income for the farmers;
  - (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the reasons the hesitation in taking steps by Government according to the suggestions made by the National Commission on farmers regarding upliftment of the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) to(c) The enhancement of income, alongwith production and productivity, of farmers in a constant endeavour of the Government. Apart from implementing several schemes such as Integrated Scheme of Oilseeds, Pulses, Oilpalm and Maize (ISOPOM), Macro-Management, Micro-Irrigation, etc., for enhancing productivity of major crops with a view to improving the income levels, remunerative prices to the growers for their produce are also ensrued through Minimum Support Prices (MSPs). The SMPs are fixed, on the basis of the recommendations of the Commission for Agricultural Costs and Prices (CACP) for foodgrains, oilseeds, jute, copra, tobacco. Statutory Minimum Price (SMP) is fixed for sugarcane.

The recommendations made by the National Commission on Farmers are under active consideration of the Government.

## **National Livestock Policy**

t1058. SHRI RAJNITI PRASAD: Will the Minister of AGRICULTURE be pleased to state:

<sup>†</sup> Original notice of the question was received in Hindi.

- (a) whether Government are formulating a National Livestock Policy;
- (b) if so, the details thereof;
- (c) by when the said policy is likely to be formulated;
- (d) whether setting up of farmers organizations and reproduction committees and their important roles has also been outlined in the said policy; and
- (e) whether live-stock insurance would also be included in the said policy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRITASLIMUDDIN): (a) Yes, Sir.

- (b) A National Livestock Policy is being formulated to attain qualitative and quantitative improvement in livestock, livestock products, feed and fodder resources. It aims to provide for a better interface between modern technologies and management practices regarding breeding, nutrition and health care and also through Animal Husbandry Extension Programmes. The policy aims to guide the future programmes in the said areas.
- (c) Formulation of National Livestock Policy is a time consuming exercise, as it involves consultation with vaious technical experts as well as the State Govenments and other stake holders to obtain their views before finalizing the policy. The National Livestock Policy is under formulation and its finalization will take time due to above reasons.
- (d) and (e) All important aspects of livestock sector development including setting up of Breeders Associations, Livestock insurance etc. have been included in the draft document of the livestock policy.

## Advantage of NAIS

- $\dagger 1059.$  SHRI RAJNITI PRASAD : Will the Minister of AGRICULTURE be pleased to state:
- (a) the conditions of extending benefits to farmers under the Crop Insurance Scheme;

<sup>†</sup> Original notice of the question was received in Hindi.